

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1324**

**TO BE ANSWERED ON THE 11TH FEBRUARY, 2025/ MAGHA 22, 1946
(SAKA)**

PENDENCY OF CASES IN CFSL

1324. SHRI SAUMITRA KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a high level of pendency in case examinations at the Central Forensic Science Laboratory (CFSL), Kolkata and if so, the reasons for such high pendency;

(b) the number of cases pending in CFSL, Kolkata as of the latest available data and the measures being taken to reduce this backlog;

(c) the details of infrastructure developments undertaken at CFSL, Kolkata during the last three years;

(d) whether any further improvements or expansions are planned and if so, the details thereof; and

(e) the sanctioned and present strength of technical and administrative staff at CFSL, Kolkata and the steps being taken to address any vacancies?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) and (b): As per the available information, 1318 cases are pending in Central Forensic Science Laboratory (CFSL) Kolkata as on 31.12.2024. The disposal of cases by the CFSLs is a

continuous and ongoing process, which is based on the scientific examination and analysis of the exhibits received.

(c) and (d): A State-of-the-art CFSL at Rajarhat, Kolkata has been established. The laboratory has also been upgraded with latest machinery and equipment. Further, Government of India has also approved setting up of National Cyber Forensic Laboratory inter-alia at CFSL Kolkata.

(e) The sanctioned strength of technical and administrative staff at CFSL Kolkata is 101 and the present strength is 64. To supplement the manpower at CFSL Kolkata, qualified Forensic Analysts/Professionals have been engaged on contractual basis. The process of addressing the vacancies is an ongoing process as per the established and prescribed norms.
